

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

REVIEW APPLICATION NO. 35 of 2007
In
ORIGINAL APPLICATION NO. 1333 OF 2001.

ALLAHABAD THIS THE 11TH DAY OF May 2009

HON'BLE MR. JUSTICE A.K. YOG, MEMBER-J
HON'BLE MRS MANJULIKA GAUTAM, MEMBER-A
The General Manager, North Eastern Railway, Gorakhpur.
...Applicant

By Advocate : Shri S.K. Anwar

Versus

Ram Chandra Dwivedi Respondents

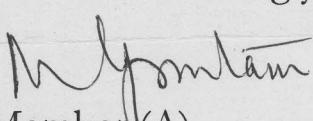
O R D E R

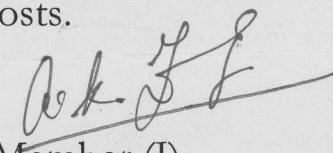
HON'BLE MR. JUSTICE A.K. YOG, MEMBER-J

Heard Shri S.K. Anwar, learned counsel for the applicant.

2. I find no ground to interfere with the final order passed by Tribunal in view of facts disclosed in support of Review Application. It is apparent to note that no legal grounds have been separately indicated in the Review Application as required under law.

3. In view of the above, Review Application has no merit and it is accordingly rejected. No Costs.


Manish/-
Member(A)


Member (J)